

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **08.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(CA)/25(CHE)/2023
Name of Petitioner : Avoor Mohamed Ibrahim Abdul Razack (Director)
& Leena Equipments and Spares Pvt Ltd
Name of Respondent : Vs
Leena Equipments and Spares Pvt Ltd and Other
Section : Sec 97(1) of CA, 2013 R/w Rule 74 of NCLT rules 2016

ORDER

Present: Mr. T.Jayashankar, Ld. Counsel for Petitioner.
Mr. Adithyaraj, Ld. Counsel for Respondent.

Mediator has stated to have fixed the date in the next week.

At the request of the Counsels for the parties, list the petition on **18.07.2024**
for outcome of mediation / hearing.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**